

IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **15.11.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP(IB)/137(CHE)/2023  
NAME OF THE PETITIONER(S) : Janatics India Pvt Ltd  
NAME OF THE RESPONDENTS : Air Flow Equipments (India) Pvt Ltd  
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

**ORDER**

Ld. Counsel Mr. Mohamed Umar is present for the Petitioner.  
Ld. Counsel Mr. Rajmakesh Sudharsanam is present for the Respondent.

Cost paid.

Memo also been filed by the Respondent.

Rejoinder filed by the Petitioner.

List the petition for hearing on **11.12.2023**.

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(VENKATARAMAN SUBRAMANIAM)  
MEMBER (TECHNICAL)

MG

-sd-

(SANJIV JAIN)  
MEMBER (JUDICIAL)